

MR. SPEAKER: I have not allowed anybody to say anything.

(Interruptions)

MR. SPEAKER: He might have said anything. But, I have not allowed so far anybody.....

(Interruptions)

PROF. MADHU DANDAVATE: Ask him to withdraw it.

(Interruptions)

MR. SPEAKER: What is there to withdraw? There is nothing on the record.....*(Interruptions)*

PROF. MADHU DANDAVATE: After your ruling, again he says: "yes, I say he is a ".....". He said it again.....*(Interruptions)*

He said it again.

MR. SPEAKER: You might say among yourselves....

(Interruptions)

MR. SPEAKER: I have not allowed anybody so far.....

(Interruptions)

MR. SPEAKER: Look here, I have always expunged unparliamentary words from the record. If there is any unparliamentary word, that will not go on record at all and also I have not allowed anybody so far.

Shri Basavaraju.....*(Interruptions)*

SHRI AMAL DATTA: He has said it... *(Interruptions)*

MR. SPEAKER: He might have said it. But I have not allowed it.....*(Interruptions)*
Shrimati Basavarajeswari..... *(Interruptions)*

SHRI INDRAJIT GUPTA: You have said that you will allow a discussion. Under while Rule?

MR. SPEAKER: Under Rule 193. *(Interruptions)*

PROF. MADHU DANDAVATE: What about privilege?

MR. SPEAKER: I have to find out if there are any facts. I cannot go by just hearsay things like that. I have never done it and I will not.....

(Interruptions)

SHRI INDRAJIT GUPTA: The motion has to be considered by you. *(Interruptions)*

MR. SPEAKER:
Shri Narayan Choubey—Absent.

Shri Dal Chander Jain —Absent.

Shri Bhadreshwar Tanti —Absent.

Shri Mohanbhai Patel —Absent.

Shri Chintamani Jena.

ORAL ANSWERS TO QUESTIONS

[English]

Establishment of Wind Mills

*66. SHRI CHINTAMANI JENAT:
SHRI MOHANBHAI PATEL:

Will the Minister of ENERGY be pleased to state:

(a) whether new wind mills are being designed to tap wind energy potential;

(b) if so, the details thereof;

(c) whether any experiments have been made; if so, the results achieved;

(d) whether there is any proposal to establish such wind mills in the country, particularly near the sea coasts; and

(e) if so, the number of such wind mills likely to be established in Orissa and Gujarat Coast?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (e). A Statement is given below.

STATEMENT

Establishment of Wind Mills

(a) to (c). Yes, Sir. Research, development and demonstration activities are being undertaken under the co-ordinated wind energy programme of the Department of Non-Conventional Energy Sources. Some new designs of water pumping windmills and wind electric generators have been developed indigenously and successfully taken up for field installation.

(d) Yes, Sir.

(e) The number of water pumping windmills installed in Orissa and Gujarat are 298 and 94 respectively. In addition, wind farm projects of total capacity 1.1 MW and 1.65 MW respectively have also been established in the coastal areas of the two States. Additional projects of capacity 12.35 MW are under implementation in Gujarat. Further projects will depend on the availability of funds.

SHRI CHINTAMANI JENA: Sir, I must congratulate our scientists and technocrats for their efforts to successfully develop the water pumping windmills and wind electric generators indigenously. But I regret very much that the hon. Minister, in his statement, has replied that further projects will depend on the availability of funds. The entire country is in dirth of getting energy. Our Scientists and technocrats are developing the water pumping windmills which can directly irrigate without using any power. More constant efforts have to be provided for the windmills

in the entire country, specially in the coastal belt of the country, when we are deficit in power. In this connection, may I know from the hon. Minister what is the target for the Seventh Plan and till now what was the achievement? Further more, I wanted to know from the hon. Minister whether he will give priority to the States where the production of power is not adequate to run their industries and other projects. On this issue, I wanted to know from the hon. Minister which are the States to be given such priority specially located in coastal belts.

SHRI VASANT SATHE: As far as windmill generation is concerned, we find now that windmill is useful for

(a) pumping water from underground tubewells and

(b) for generating electricity in the coastal areas where adequate wind velocity is available. The potential in this country is very great. It is estimated that there is a potential of about 25,000 MW at our coastal sides. We have already successfully set up windmill electricity generation units in Gujarat, Maharashtra, Tamil Nadu and also Orissa coast. Today approximately 7.5 MW of wind electricity is generated in the country. But the potential, as I said, is very big. But it will depend upon the resources. We find that particularly for the windmill, the cost is now comparable with diesel generation and also with thermal generation. Therefore, it is economical. And as we establish larger units, there will be economy of scale. We have in mind setting up windmills farms in these States particularly Orissa, Tamil Nadu, Maharashtra, Kerala and Gujarat. As far as pumping of water is concerned, today most of the windmills are manufactured in India. More than 2000 windmills have been set up in various States of the country. Orissa has also a leading position. Approximately 2200 pumpsets are working successfully in various States. We, therefore, think that with improved technology, our people in rural areas particularly will have

integrated use of windmills, solar energy.....

SHRI VISHWANATH PRATAP SINGH: Apart from windmill, what about winding up mills?

SHRI VASANT SATHE: As far as you can wind up. You have already started winding up various parties.

PROF. MADHU DANDAVATE: His priority is to wind up your party.

SHRI VASANT SATHE: First you wind up Madhu Dandavate and others and later on you wind up yourself. But that will not generate any energy. That is the pity of it.

Any way, this programme, I think, is very much in the interest of the country particularly the rural areas—the non-conventional sources of energy generated by windmills, solar, biomas and other areas. This is the real solution of the energy problem, the integrated approach that we are adopting.

SHRI CHINTAMANI JENA: While answering my first question, the hon. Minister was kind enough to give more details about it. May I know from the hon. Minister whether it is a fact that the windmills that are now being installed, are owned by the private persons and no corporation or cooperative society has come forward to take up these projects on a large scale in the coastal areas; if so, whether there is any plan with the Government to have such type of corporations or cooperatives so that more and more windmills can be taken up through them in the coastal belt of our country; if so, details there of?

SHRI VASANT SATHE: The windmills in the coastal areas are not set up by private organisations. They are mostly through the State Electricity Boards like in Maharashtra, Gujarat, etc. Therefore, this will be an effort done by the State Electricity Boards and also by the Corporations. But if some private persons also want to set up these—they are economical now—they will be allowed to do so. As far as farms are concerned, private

parties are allowed to set up. The cost comes to about Rs. 15,000 and the cost of power generation is less than 25 paise. Therefore, it becomes an economic proposition. In fact, we want the State Electricity Boards to consider subsidising the wind mills also instead of subsidising electricity, producing electricity at eighty paise and giving it at twenty paise. This is causing much greater loss to the State Electricity Boards. We are taking up the matter with State Electricity Boards to find an integrated approach to encourage setting up of the wind mills in the country.

SHRI AJAY MUSHRAN: Sir, it is a fact that wind blows better in the coast land, but in the hot land there are pockets of pressures and temperature where wind blows during a large part of the year as well as in the coast land. As in China, will the hon. Minister be kind enough to say that as a matter of experiment or research, the Ministry will undertake investigation to ensure that wherever there are wind mill possibilities, so far as establishing them is concerned, they will be done on the basis of research and experiment to corner the possibility of creating energy through wind in those areas which are not on the coasts?

SHRI VASANT SATHE: Definitely, Sir. Actually, research is a continuous process in this area and we are setting up wind mills in those pockets, wherever wind velocity is adequately available. Nowadays the present structure and engineering of the wind mills make it possible to generate power by adjusting itself automatically with the change in the velocity.

SHRI AJAY MUSHRAN: I am talking of the hot land.

SHRI VASANT SATHE: Yes, Sir. I am also talking of the hot land; I am not talking of the heat. I am not talking only of the coastal area; I am talking of the hot land. I am talking of wherever wind is available. At different velocities also we want to set up wind mills because we want to utilise maximum wind power to generate pumping capacity

[*Translation*]

SHRI VIRDHJI CHANDER JAIN: The wind is very strong in the desert area of Rajasthan. Wind-mills have been established at some places in the area. The Rajasthan Government has not got the full support of the Central Government and the Electricity Board in this matter. The drinking water problem is also related to electricity. Work done through diesel sets is very costly. Will the Central Government issue directives to the State Government on the Electricity Board to solve the power problem by establishing wind-mills?

SHRI VASANT SATHE: This is the Government's intention. We feel that the State Government can cut down its expenditure by giving priority to wind mills. We are taking up this matter with State Governments and Electricity Boards that they should take initiative in this matter. Till now wind mills could not draw water from more than 100 feet below. The wind mills presently being made can draw water from the depth of 250 feet. We are taking up this proposed with the States so that it may be possible you them to desire maximum benefit from them.

[*English*]

Modernisation and Technological Upgradation

*67. DR. G.S. RAJHANS
SHRIMATI MADHUREE
SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Punjab, Haryana & Delhi Chamber of Commerce and Industry (PHDCCI) has urged Government to review the definition of small scale units to insure scope of modernisation and technological upgradation;

(b) if so, whether Government have considered the suggestions made by PHDCCI; and

(c) if so, the details thereof and other steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTER OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The Punjab, Haryana & Delhi Chamber of Commerce and Industry submitted an agenda to the Office of Development Commissioner (Small Scale Industry in connection with a meeting. One of the points in the agenda related to review of the definition of small scale industries.

(b) and (c). The Government receives from time to time suggestions from various Chambers of Commerce and associations on matters pertaining to small scale industries, including revision of investment limits. These are kept in view while taking a decision.

DR. G.S. RAJHANS: Sir, unfortunately, the reply is very evasive. PHDCCI is a very important organisation. I want a specific reply as to what has been their suggestion and what is the reaction of the Government thereto.

SHRI M. ARUNACHALAM: The Chamber has asked us to raise the investment limit of both the small scale and ancillary units. But in addition to that, they have suggested other items for the agenda also. This is one of the items of the agenda.

DR. G.S. RAJHANS: What is your reaction on their suggestion? I want to know that. In view of the galloping inflationary situation, don't you think it is worthwhile considering their suggestion?

SHRI M. ARUNACHALAM: Sir, we have received suggestions from other side also not to raise the investment limit. When we take decision, we will definitely look into it.

[*Translation*]

SHRI MADAN PANDEY: Mr. Speaker